

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
SOUTH EAST, DISTRICT COURT SAKET, NEW DELHI - 110017
DUTY ROSTER FOR THE MONTH OF MAY-2016

The following Metropolitan Magistrate will work as duty Magistrate at South-East District, Saket Courts Complex, New Delhi on the dates noted against their names. It is enjoined upon the Duty Magistrate to hold the trial of accused persons involved in petty cases and to attend all the emergency matters such as recording of dying, declaration, statement under section 164 Cr. P.C etc whenever such matter place before them. They should always be available in their houses on the day of duty. The Magistrate named stand deputed for the purposes of trial of demonstrations that may arrested on the date of which they are performing their duties.

On Sunday and other holidays they are required to reach court around 11:00 am and shall not leave before 5:00 pm or till the disposal of the entire remand and other miscellaneous work, whichever is later. Even on working days Duty Magistrate are expected to remain in the court till 5:00 pm. The Duty Magistrate would be assisted by his/her own court staff.

Sl. No.	Name of the Metropolitan Magistrate	Working day(s)	Holiday(s)	Room No.
1.	Ms. Archana Beniwal, MM-08 (S.E) Flat No. D-71, Saket Courts Residential Complex, New Delhi-17	05/05/2016 20/05/2016	01/05/2016	205 II floor
2.	Ms. Shivani Chauhan, MM, Mahila Court-01 (S.E) Flat No. E-74, Club Road, Sainik Farm, New Delhi-62	02/05/2016 03/05/2016		506 V floor
3.	Sh. Arun Kumar Garg, MM-04 (S.E) Flat No. C-93, Saket courts Residential Complex, New Delhi-17	04/05/2016 07/05/2016		511 V floor
4.	Sh. Chander Jit Singh, MM, Traffic-01 (S.E) Flat No. C-33, Saket Courts Residential Complex, New Delhi-17.	06/05/2016 09/05/2016		08 G floor
5.	Ms. Vasundhra Chhaunkar, MM-06 K-54, RBI Quarter, Sarojini Nagar, New Delhi-23	14/05/2016 18/05/2016	08/05/2016	509 V floor
6.	Sh. Anubhav Jain, MM, Traffic-02 (S.E) Plot No. 310, Sec-04, Flat No. G2, Vaishali Ghaziabad, U.P.	10/05/2016 11/05/2016		09 G floor
7.	Sh. Sudhir Kumar Sirohi, MM-03 (S.E) Flat No. C-94, Saket Courts Residential Complex, New Delhi	12/05/2016 13/05/2016		512 V floor
8.	Sh. Arvind Bansal, MM-05 (S.E) Flat No. D-42, Saket courts Residential Complex, New Delhi-17	16/05/2016	15/05/2016	510 V floor
9.	Ms. Samiksha Gupta, MM (NI Act)-02 (S.E) House No. 65, 1 st floor, Sector-11, Noida, U.P.	19/05/2016		609 VI floor
10.	Ms. Manisha Khurana Kakkar, MM-09 (S.E) Flat No. C-96, Saket Courts Residential Complex, New Delhi-17	17/05/2016 18/05/2016	21/05/2016	206 II floor
11.	Sh. Ashok Kumar, MM-07 (S.E) Flat No. D-74, Saket Courts Residential Complex, New Delhi-17	23/05/2016		508 V floor
12.	Sh. Ravindra Kumar Pandey, MM-01 (S.E) Flat No. 202, Karkardooma Residential Court Complex, New Delhi-92	24/05/2016	22/05/2016	514 V floor
13.	Sh. Gagandeep Jindal, MM, NI Act-01 (S.E) Flat No. C-24, Saket Courts Residential Complex, New Delhi-17	25/05/2016 26/05/2016		610 VI floor
14.	Ms. Sheetal Chaudhary Pradhan, MM-10 (S.E) House No. 17, Delhi-Govt. Officers Flat, Greater Kailash-I, New Delhi	27/05/2016 30/05/2016		207 II floor
15.	Sh. Dheeraj Mor, MM-02 (S.E) Flat No. D-91, Saket courts Residential Complex, New Delhi-17	28/05/2016		513 V floor
16.	Ms. Vijeta Singh Rawat, MM (Mahila Court)-03 Flat No. C-71, Saket Courts Residential Complex, New Delhi-17	31/05/2016	29/05/2016	05 V floor

NOTES:-

- The Duty Magistrates (South-East District) shall also work as Duty Magistrate (Traffic) on 2nd Saturday/Sunday/Holiday(s)/Vacation and the Challan of Traffic/STA/Impounded Vehicle pertaining to the traffic Circles Lalpat Nagar, Greater Kailash, Sarita Vihar, Kalkaji, Sangam Vihar, Saket and Sukhdev Vihar be also heard and disposed of by him/her.

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